

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad)

MAGUS CONSORTIUM ORCHID AVENUE	PVT LTD & ANR.	Petitioner(s)
	VERSUS	
STATE OF U.P. & ORS.		Respondent(s)

(IA No. 49425/2021 - CLARIFICATION/DIRECTION
IA No. 78968/2022 - EARLY HEARING APPLICATION
IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3932/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
32718/2021
IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4728/2021 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
41131/2021
IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16178/2021 (XI)
(FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM
FILING O.T.
IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130659/2021 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)	Mr. Abhishek Chaudhary, AOR Mr. Sarwa Nand Dubey, Adv. Mr. Ritvik Krishna, Adv.
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Mr. Sudhir Naagar, AOR
Mr. Saurabh Kirpal, Sr. Adv.
Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.

Mr. R. Basant, Sr. Adv.
Mr. Pulkit Tare, AOR
Mr. Udai Khanna, Adv.
Mr. Manu Krishnan, Adv.

Mr. Swetank Shantanu, AOR
Mr. Pratap Shanker, Adv.
Mr. Sanjeev Arora, Adv.
Mr. Abhishek Rai, Adv.
Mr. Kunal Sinha, Adv.
Mr. Sajeev Chaudhary, Adv.
Mr. Ankit Kumar, Adv.

For Respondent(s) Mr. Pravin Kumar Singh, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
Mr. Sanal Nambiar, Adv.
Mrs. Shradha Maheshwari, Adv.
Ms. Ishita Goel, Adv.
Mr. A.V.S. Raju, Adv.
Mr. G.V.S. Raju, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Mr. Kumar Mihir, AOR
Mr. Gunjan Sharma, Adv.

Mr. Manish Kumar Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 17.01.2024.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)